NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/129/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s Naargo Industries Private Limited & 7 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) P. H. Arvinch Pandian Sr. Advo Cate Now Cibi Vishno Coonsellor Petitioner Ja'vi

2) QURAJ C for H. Kanthik Serhadri Coursel for herhonderts

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<u>ORDER</u>

Counsel representing both the parties are present. Call the matter alongwith TCP/128/2016. Put up on 21.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc